



File No. 10/03/2020-NCLT
कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 5th February 2020

ORDER

There shall be Special Bench at New Delhi from 10.2.2020 to 26.2.2020 to attend the matters listed before Shri Ch. Mohd. Sharief Tariq, Member (Judicial) and Ms. Saroj Rajware, Member (Technical). The Special Bench shall comprise of:

Special Bench at NCLT, New Delhi- Court No. III

1. Shri Ch. Mohd. Sharief Tariq, Member (Judicial)
2. Ms. Sumita Purkayastha, Member (Technical)

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 17.1.2020 from 10.2.2020 to 26.2.2020 only.

This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/ Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai